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Title : Need to prevent illegal entry of Jute Twine from Nepal with a view to protect the Small Scale Jute Twine Manufacturing Industries in Andhra Pradesh.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): The Andhra Pradesh Small Scale Jute Twine/Yarn Mills Association submitted to the Government of India to check the illegal entry of Jute Twine from Nepal to protect the indigenous agro based, labour oriented, Small Scale Jute Twine Manufacturing Industries of Andhra Pradesh – otherwise the survival of the entire A.P. Small Scale Jute Twine Manufacturing Units spell disaster, affecting the livelihood of several lakhs of poor workers, marginal peasants/cultivators and also of coolies who are indirect dependents – the indiscriminate unwanted illegal entry of huge quantities of jute twine from Nepal, resulted in cut throat uneven competition to A.P. Jute twine manufacturing units thwarting, impeding, their financial viability. As such all the 18 (Eighteen) A.P. Small Scale Jute Twine Units are experiencing acute financial crisis.

I request the Government of India to prevent the illegal entry of Jute Twine from Nepal and to protect the Small Scale Jute Twine Manufacturing Industries of Andhra Pradesh.